

price. So what will be the prevailing minimum price?

SHRI M. V. KRISHNAPPA: Whenever we fix sugar prices, the opinions of all the interests concerned, the States concerned, the growers, the interests of the factories, the interests of the consumers, these are all taken into account. A Committee generally meets and discusses these opinions and then Government comes to a conclusion, taking into consideration all these interests.

SHRI D. NARAYAN: Do Government envisage the inclusion of representatives of the cane-growers on this Committee?

SHRI M. V. KRISHNAPPA: I hope Sir. The draft has already been prepared and it has been sent to those Governments where the major portion of the sugar is produced like Uttar Pradesh, Bombay, Bihar, Madras and Andhra. Their opinions have been called for and after getting their views, the Committee will be formed.

SHRI D. NARAYAN: Will the sugarcane-growers be represented on it?

(No reply.)

SUGAR REFINERY

*294. SHRI M. VALIULLA (ON BEHALF OF MOULANA M. FARUQI): Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) whether Government propose to start a sugar refinery; if so, at which place;

(b) what will be the estimated annual production of the refinery; and

(c) the estimated annual expenditure on the refinery?

THE DEPUTY MINISTER FOR FOOD AND AGRICULTURE (SHRI M. V. KRISHNAPPA): (a) to (c). Government do not propose to start any sugar refinery but the question of permitting the construction of one or two refineries is under consideration.

Estimated production and other details have yet to be finalised.

SHRI M. VALIULLA: What is the price we pay for the refined sugar that we import and what is the price of the raw sugar that we import?

SHRI M. V. KRISHNAPPA: Crystal sugar, landed cost is Rs. 25 per maund, after paying the import duty; and that of the refined sugar varies from time to time, from quality to quality, somewhere between Rs. 10 and Rs. 15 per maund.

SHRI M. VALIULLA: Therefore, will it not be cheaper to produce refined sugar out of the imported raw sugar?

SHRI M. V. KRISHNAPPA: But it creates many problems here and so the Government is having the whole question under consideration.

MR. CHAIRMAN: The question hour is over.

WRITTEN ANSWERS TO QUESTIONS

FEEDER AIR SERVICE BETWEEN DELHI AND BOMBAY

*287. SHRI V. S. SARWATE: Will the Minister for COMMUNICATIONS be pleased to refer to the reply given to Starred Question No. 496 on the 23rd September 1954, and state the reasons why the feeder air service between Delhi and Bombay via Gwalior and Indore did not commence operation from January 1955?

THE DEPUTY MINISTER FOR COMMUNICATIONS (SHRI RAJ BAHADUR): The proposed feeder air service "between Delhi and Bombay, it is regretted, could not operate from the 1st January 1955 as tentatively planned, due to delay in the delivery of the VTprnm nirrmft hv the mannfirtuirprs-